

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2000
ANSWERED ON:22.11.2010
ADDITION OF NEW ITEMS UNDER MGNREGS IN KERALA
Basheer Shri E. T. Muhammed

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has received a representation of Kerala Employment Guarantee Council to the effect that 14 new items of work to be added to schedule 1 para (1) of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), 2005; and

(b) if so, the details thereof and action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): Yes, Sir. Proposal from the State Government of Kerala forwarding recommendations by Kerala Employment Guarantee Council for inclusion of new items of work in para (1) of Schedule - I of the Mahatma Gandhi NREG Act has been received in the Ministry. As per the proposal received was not in conformity with the MGNREGA Operational Guidelines for inclusion of new items of work under the Act, it has been returned to the State Government.